

(b) In 1990-91, the total production of granite was 1589 thousand tonnes.

(c) Government is not aware of interest shown by any foreign investor for mining of granite.

(d) The exports of granite by the year 1995-96 are estimated to be around Rs. 1000.00 crores.

Review Committee for K.V.S.

*272. SHRI RAM GOPAL YADAV : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the report of Review Committee set up under the Chairmanship of Dr. Sharma for Kendriya Vidyalaya Sangathan has since been submitted; and

(b) if so, the details in this regard ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) Review Committee to study the functioning of the Kendriya Vidyalaya Sangathan (KVS) set up in August 1987 submitted its Report in June 1988.

The major recommendations of the Committee are indicated below :—

(i) KVs should try to ensure minimum standards of attainment for every child in every school.

(ii) Teaching of only limited number of subjects in primary classes; developing graded instructional material; KVS to draw up its own curriculum/syllabus and request NCERT to revise text books accordingly; shifting the emphasis from teaching to learning and bring out teacher's handbook; common test for certain classes; guidance and counselling to students; teaching of computer and typewriting in Secondary classes; every student to take at least one of the fine-arts, etc.

(iii) KVS should draw upon the resources of some institutions of higher learning and research.

(iv) Continuance of Hindi and English as medium of instruction and implementation of Three Language Formula as envisaged in the National Policy on Education.

(v) Provision of facilities such as open shelf system in Libraries; Junior Science Laboratories, Museum and Display Corner.

(vi) Enrolment limitation in each class upto 35 in a Section and limiting strength upto 1500 from class VI to XII; minimum infrastructure facilities for opening new KVs; not to open new schools where there is no or meagre population of Central Government employees schools already functioning in such places should be handed over to States or NVS; the maximum number of KVs in a region not to exceed 50 and upgradation of regional offices.

(vii) Primary classes/Sections should form a separate autonomous unit with their teachers being given promotion only by giving higher scale but not posting them as TGTs/PGTs; opening separate training centres thereby enabling regional offices to be exclusively responsible for academic work; setting up of five zones with each zone to be headed by a Commissioner; full time Chairman for KVS.

(viii) Promotion of teachers by credits in academic and professional work; senior scale for Principals, enhancing powers of the Principals for Personnel, Financial, Management and as appointing/disciplinary authority for all teachers; no application of the disciplinary rules of Government service to KVS teachers and separate Committee to work out rules to replace the same and review of Recruitment Rules.

(ix) To dispense with internal audit.